

ITEM NO.77

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

M/S PANTALOON RETAIL (INDIA) LTD.

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T., stay, permission to file additional documents and prayer for interim relief and office report)

Date: 10/05/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Chandra Prakash, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel, Mr Sudeep Kumar appearing on behalf of Mr Ravi Prakash Mehrotra, Advocate-on-record has accepted notice on behalf of the sole respondent and undertaken to file vakalatnama and counter affidavit by next date. Four weeks' time is granted.

List again on 23.7.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj